

THE MINISTER OF RAILWAYS (SHRI MALLIKARJUN KHARGE): (a) Physical progress on Katra-Banihal section of "Jammu-Udhampur-Katra-Banihal-Srinagar-Baramulla" new line project as on date is about 15%.

(b) No separate allocation is made for Katra-Banihal section which is a part of Udhampur-Srinagar-Baramulla new line project. Yearwise allocation of funds and expenditure incurred during the last three years on this project is as under:

Financial Year	Funds allotted. (Rs. in crore)	Expenditure (Rs in crore)
2010-11	1000	944.7
2011-12	1100	751.2
2012-13	1000	943.7
2013-14	1100	258 (upto July 2013)

Jammu-Udhampur (53 km) section has already been completed and commissioned. Udhampur-Katra (25 km) is expected to be completed in September, 2013. Katra-Banihal (110 km) is targeted to be completed by December, 2017. Banihal-Qazigund-Srinagar-Baramulla (138 km) has already been completed and commissioned.

Accidents involving mobile users

*299. SHRI BAISHNAB PARIDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that as per the details given by the Trauma Centre, AIIMS, New Delhi, there is unabated increase in deaths of the mobile users i.e. one every six minutes, as a result of accidents on roads, rail tracks, etc.;

(b) whether the above health centre has expressed the need for issuing guidelines to the subscribers while using mobile phones;

(c) if so, the details thereof; and

(d) whether Government proposes to frame certain measures for guidance of mobile phone users to control fatal accidents and if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) Sir, no scientific study has been

conducted on this issue by the Trauma Centre, All India Institute of Medical Sciences (AIIMS), New Delhi.

(b) No Sir.

(c) Does not arise in view of (a) and (b) above.

(d) Department of Telecommunications, *vide* letter dated 19th June 2009, had issued instructions to the Licensees regarding mobile etiquettes and making it obligatory on the part of all the Unified Access Service / Cellular Mobile Telephone Service Licensees to create adequate awareness amongst the people about proper usage of mobile phones and to ensure supply of literature in English and regional languages prescribing mobile etiquettes which inter-alia states that the mobile phones should not be used while driving.

Saving on subsidy owing to organic farming

*300. SHRI AVINASH RAI KHANNA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the amount of subsidy given on chemicals and fertilizers, per annum, State-wise;

(b) the amount of funds given as subsidy on chemicals and fertilizers, that can be saved, per acre, per crop, if the farmers opt for organic farming, the details thereof;

(c) whether the amount thus saved on subsidy can be given to the farmers to promote organic farming; and

(d) if so, whether any subsidy has been made in this regard and if not, whether Government is planning to do so?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No subsidy is paid on chemicals. However, subsidy on certain chemical fertilizers, namely Urea and 22 Phosphatic and Potassic fertilizers is provided through fertilizer companies. Hence, State-wise payment of subsidy is not maintained. However, the details of subsidy paid, company-wise, for imported and indigenous fertilizers for the last three years are given in the Statement-I, II, III & IV (*See below*).